

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SNG REALESTATE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SNG REALESTATE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17/11/2008
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs (ROC Jaipur-Rajasthan)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201RJ2008PTC027756
5.	Address of the registered office and principal office (if any) of corporate debtor	707, Paris Point Bani Park, Jaipur, Rajasthan- 302016
6.	Insolvency commencement date in respect of corporate debtor	06/04/2022
7.	Estimated date of closure of insolvency resolution process	02/10/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ajay Kumar Agarwal IBBI/IPA-002/IP-N00608/2018-19/11859
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: Plot no. IID/31/1, Street No. 1111, PS QUBE, Unit Number 1015A, 10 th Floor Beside City Centre 2, Kolkata-700161 WB Email ID: cs.aaa.2014@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address: Plot no. IID/31/1, Street No. 1111, PS QUBE, Unit Number 1015A, 10 th Floor Beside City Centre 2, Kolkata-700161 WB Email ID: cirp.sngrpl@gmail.com
11.	Last date for submission of claims	20/04/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Homebuyers and others (if any)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class.	1. Vishnu Upadhyay Reg No: IBBI/IPA-003/IP-N00153/2018-19/11843 2. Vikram Singh Rathore Reg No: IBBI/IPA-003/IPAN-00203/2018-19/12361 3. Babu Lal Gurjar Reg No: IBBI/IPA-003/IP-N00297/2020-2021/13260
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: As in (10) above

Ajay Kumar Agarwal
09/04/22



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SNG Realestate Private Limited on 06/04/2022.

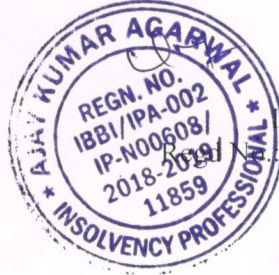
The creditors of SNG Realestate Private Limited are hereby called upon to submit their claims with proof on or before 20/04/2022 to the interim resolution professional at the address mentioned against **entry No. 10**.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The submission of claims is to be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Kolkata
Date: 09.04.2022



Ajay Agarwal

AJAY KUMAR AGARWAL

Interim Resolution Professional

IBBI/IPA-002/IP-N00608/2018-19/11859

Sarpanch

Date: 8-4-22
Sarpanch